

GOVERNMENT OF INDIA
MINISTRY OF SKILL DEVELOPMENT AND ENTREPRENEURSHIP
LOK SABHA
UNSTARRED QUESTION NO. 3931
TO BE ANSWERED ON 23.12.2015
National Skill Qualification Framework
QUESTION

†3931. SHRI SUNIL KUMAR SINGH:

Will the Minister of SKILL DEVELOPMENT AND ENTREPRENEURSHIP be pleased to state:

- (a) the details of National Skill Qualification Framework (NSQF) scheme including the requirements and objectives thereof;
- (b) the number of institutes which have implemented NSQF, State-wise;
- (c) whether the NSQF is proposed to be made mandatory for the Government institutions for receiving grant; and
- (d) if so, the time by which it is likely to be done?

ANSWER
MINISTER OF STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF
SKILL DEVELOPMENT AND ENTREPRENEURSHIP
(SHRI RAJIV PRATAP RUDY)

(a) National Skill Qualification Framework (NSQF) notified on 27th December 2013 organizes qualifications according to a series of levels of Knowledge, Skills and Aptitude. These levels are defined in the terms of learning outcomes which the learner must possess regardless of whether they were acquired through formal, non formal or informal learning. It provides a nationally integrated education and competency based skill framework enabling a person to acquire desired competency levels, transit to the job market and at an opportune time return for acquiring additional skills to further upgrade their competencies. So far 1345 Qualifications from 28 Sector Skill Councils and 116 NCVT Qualifications have been aligned with NSQF.

(b) Under Pradhan Mantri Kaushal Vikas Yojana (PMKVY) of this Ministry, skill training through NSQF compliant courses is imparted. PMKVY is being implemented by National Skill Development Corporation (NSDC) through its training partners who have training centres across the country. A state-wise list of NSDC's training centres as on 31.10.2015 is **annexed**.

(c) to (d) After the fifth anniversary date of the notification of the NSQF,

- a. It shall be mandatory for all training/educational programmes/courses to be NSQF-compliant.
- b. All training and educational institutions shall define eligibility criteria for admission to various courses in terms of NSQF levels.

NSDC's Operational Training Centers, (state /union territory wise) as on 31st October, 2015 are as under:

S. No.	State	Fixed Centers	Mobile Centers	Total
1.	Andhra Pradesh	104	23	127
2.	Assam	58	6	64
3.	Bihar	95	9	104
4.	Chandigarh	6	3	9
5.	Chhattisgarh	508	39	547
6.	Dadra and Nagar Haveli	2	0	2
7.	Delhi	105	33	138
8.	Goa	6	1	7
9.	Gujarat	164	50	214
10.	Haryana	146	18	164
11.	Himachal Pradesh	164	7	171
12.	Jammu and Kashmir	14	5	19
13.	Jharkhand	57	5	62
14.	Karnataka	219	68	287
15.	Kerala	78	65	143
16.	Lakshadweep	0	1	1
17.	Madhya Pradesh	447	10	457
18.	Maharashtra	309	68	377
19.	Manipur	2	0	2
20.	Meghalaya	14	0	14
21.	Nagaland	9	0	9
22.	Odisha	119	233	352
23.	Puducherry	3	0	3
24.	Punjab	184	4	188
25.	Rajasthan	124	21	145
26.	Sikkim	10	0	10
27.	Tamil Nadu	115	50	165
28.	Telangana	98	12	110
29.	Tripura	9	0	9
30.	Uttar Pradesh	314	46	360
31.	Uttarakhand	22	6	28
32.	West Bengal	331	29	360
	Grand Total	3836	812	4648
